

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2987
ANSWERED ON:18.08.2004
ESTABLISHMENT OF ADDITIONAL HEALTH SUB-CENTRES
Adsul Shri Anandrao Vithoba;Paswan Shri Sukdeo

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Cabinet Committee on Economic Affairs had approved the establishment of additional health sub-centres;
- (b) if so, the number thereof, State-wise;
- (c) the financial assistance provided to each State for the establishment of additional health sub-centres; and
- (d) the number of additional health sub-centres proposed to be opened in Maharashtra and Bihar?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a): Yes, Sir.

(b)& (c): A statement is annexed at Annexure-I.

(d): The number of new Sub-centres to be opened in Maharashtra and Bihar 808 and 1210 respectively.

ANNEXURE-I

NEW SUB CENTRES TO BE FUNDED BY GOVERNMENT OF INDIA DURING X PLAN

Sl.No. States/UTs New Sub-centres to be established based on the norms as per the census data 1991 Funds released for establishment of new sub-centres

1.	Bihar	1210	12100000
2.	Chattisgarh	874	8740000
3.	Haryana	183	1830000
4.	Maharashtra	808	8080000
5.	Meghalaya	51	510000
6.	Nagaland	23	230000
7.	Orissa	447	4470000
8.	Punjab	6	60000
9.	Rajasthan	461 #	4610000 #
10.	Tripura	40	400000
11.	Uttaranchal	240	2400000
12.	Uttar Pradesh	1944	19440000
13.	West Bengal	2230	22300000
14.	Dadra & Nagar Haveli	4	40000
15.	Delhi	148	1480000

Total 8669 86690000

= For desert areas of Rajasthan